

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 58
TO BE ANSWERED ON 21ST JULY, 2015

ANNA SURAKSHA YOJANA

58. SHRI ARJUN LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has initiated any scheme for according special priority to the tribals dwelling in tribal regions of the country under the Anna Suraksha Yojana;
- (b) if so, the details thereof; and
- (c) the details of the efforts being made for providing food security to the tribals inhabiting the reserved Udaipur division of Rajasthan?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) to (c): Government of India is not implementing any scheme by the name of Anna Suraksha Yojana. However, to ensure food security in the country, the Government has been providing food grains at highly subsidized prices to the targeted population through State Governments/Union Territory Administrations under the Targeted Public Distribution System (TPDS) and Other Welfare Schemes (OWS). Under TPDS/OWS the responsibility for procurement of foodgrains, their allocation to the States/UTs and transportation upto FCI depots lies with the Central Government and responsibility for lifting of foodgrains from FCI depots, identification of beneficiaries and distribution of foodgrains to the beneficiaries lies with the State/UT Government.

Government of India has also been allocating foodgrains under Mid-Day Meal (MDM) Scheme implemented by Ministry of Human Resource Development, Deptt. of School Education & Literacy, Integrated Child Development Services (ICDS) Scheme & Rajiv Gandhi Scheme for Empowerment of Adolescent Girls - SABLA implemented by Ministry of Women and Child Development and Annapurna Scheme implemented by Ministry of Rural Development.

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During the year 2014-15, Government of India allocated 614.54 lakh tons of foodgrains under TPDS, NFSA and OWS. During 2015-16, Government of India has so far allocated 556.61 lakh tons of foodgrains under TPDS, NFSA and OWS.

Government has also enacted National Food Security Act (NFSA) which provides coverage of upto 75% in rural areas and 50% in urban areas, thereby covering 2/3rd population of the country. Under the Act, foodgrains are allocated to the States/Union Territories (UTs) @ 5 kg per person per month belonging to priority category and 35 kg per family per month for AAY category at very low prices of Rs.1 per kg, Rs.2 per kg and Rs.3 per kg for coarse grains, wheat and rice respectively. The Act also has special focus on nutritional support to women and children upto 14 years of age, pregnant women and lactating mothers who are entitled to meals as per nutritional norms. Pregnant women and lactating mothers are also entitled to receive maternity benefit of not less than Rs.6000.

The State of Rajasthan has implemented NFSA. Under NFSA, the identification of beneficiaries and distribution of foodgrains to them is the responsibility of the State. Section 30 of NFSA, 2013 lays special emphasis on the needs of the vulnerable groups especially in remote areas and other areas which are difficult to access, hilly and tribal areas for ensuring their food security.
